



# CENTRAL ELECTRICITY REGULATORY COMMISSION

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Naueroji Nagar, New Delhi-110029  
Tel: 2618 9709



Petition No. 63/TL/2025

Dated: 21.3.2025

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Bikaner IV Transmission Limited**, B-9, Qutab Institutional Area, Katwarla Sarai, New Delhi-110016 to establish the "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-3: 6GW) [Bikaner complex]: Part A" on a Build, Own, Operate and Transfer basis (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

Sl. No.	Name of the Transmission Element	Scheduled COD
1.	Establishment of 6x1500 MVA, 765/400 kV and 6x500 MVA, 400/220 kV Bikaner-IV Pooling Station along with 2x240 MVA (765 kV) and 2x125 MVA (420kV) Bus Reactors at a suitable location near Bikaner Bikaner-IV PS-AIS <ul style="list-style-type: none"> <li>765/400 kV 1500 MVA ICTs- 6 Nos. (19x500 MVA including one spare unit)</li> <li>400/220 kV 500 MVA ICTs-6 Nos.</li> <li>765 kV line bays – 2 Nos. (for 765 kV interconnection with Siwani S/s)</li> <li>400 kV line bays - 4 Nos. (For LIL0 of both ckts of Bikaner II PS- Bikaner III PS)</li> <li>765 kV ICT bays-6 Nos.</li> <li>400 kV ICT bays- 12 Nos.</li> <li>220 kV ICT bays- 6 Nos.</li> <li>240 MVA Bus Reactor-2 Nos. (7x80 MVA, including one spare unit)</li> <li>765 kV Bus reactor bays-2 Nos.</li> <li>125 MVA Bus Reactor-2 Nos.</li> <li>400 kV Bus reactor bays- 2 Nos.</li> <li>220 kV line bays: 6 Nos. (for RE connectivity)</li> <li>400 kV line bays (for RE connectivity)- 3 Nos.</li> <li>400 kV Sectionalizer bay: 1 set</li> <li>220 kV Sectionalizer bay: 1 set</li> <li>220 kV BC (2 Nos.) bays and 220 kV TBC (2 Nos.) bays</li> <li>400 kV bays: 2 Nos. (for STATCOM)</li> </ul> Future provisions at Bikaner-IV PS: Space for <ul style="list-style-type: none"> <li>765 kV line bays along with switchable line reactor-8 Nos.</li> <li>765 kV Bus Reactor along with bay: 1 No.</li> <li>400 kV line bays along with switchable line reactor-4 Nos.</li> <li>400 kV line bays- 2 Nos.</li> <li>400/220 kV ICT along with bays-4 Nos.</li> <li>400 kV Bus Reactor along with bay: 1 No.</li> <li>400 kV Sectionalizer bay: 1 set</li> <li>220 kV line bays for connectivity of RE Applications-5 Nos.</li> <li>220 kV Sectionalizer bay: 2 sets</li> <li>220 kV BC (2 Nos.) bays and 220kV TBC (2 Nos.) bays.</li> </ul>	24 months from SPV transfer
2.	STATCOM (2x±300 MVA) along with MSC (4x125 MVA) and MSR (2x125 MVA) at Bikaner-IV PS <ul style="list-style-type: none"> <li>SATCOM (2x±300 MVA) along with MSC (4x125 MVA) and MSR (2x125 MVA)</li> </ul>	
3.	LIL0 of both ckts of Bikaner II PS-Bikaner III PS (Quad) direct 400 kV line at Bikaner-IV PS	
4.	Bikaner-IV PS - Siwani 765 kV D/C line along with 240 MVA switchable line reactor for each circuit at each end <ul style="list-style-type: none"> <li>765 kV, 240 MVA switchable line reactors at Bikaner-IV PS end- 2 Nos.</li> <li>765 kV, 240 MVA switchable line reactors at Siwani S/s end- 2 Nos.</li> <li>Switching equipment for 765 kV, 240 MVA switchable line reactors at Bikaner-IV PS end - 2 Nos.</li> <li>Switching equipment for 765 kV, 240 MVA switchable line reactors at Siwani S/s end - 2 Nos.</li> </ul>	
5.	Siwani - Fatehabad (PG) 400 kV D/C line (Quad)	
6.	Siwani - Patran (Indi Grid) 400 kV D/C line (Quad) along with 80 MVA switchable line reactor for each circuit at Siwani S/s end <ul style="list-style-type: none"> <li>420 kV, 80 MVA switchable line reactors at Siwani S/s end- 2 Nos.</li> <li>Switching equipment for 420 kV, 80 MVA switchable line reactors at Siwani S/s end - 2 Nos.</li> <li>400 kV GIS duct :700 m at Patran S/s</li> </ul>	
7.	2 Nos. 400 kV line bays each at Fatehabad (PG) and Patran (Indi Grid) GIS S/s <ul style="list-style-type: none"> <li>400 kV line bays at Fatehabad (PG) S/s - 2 Nos.</li> <li>400 kV GIS line bays at Patran (Indi Grid) S/s - 2 Nos.</li> </ul>	
8.	2 Nos. 765 kV line bays at Siwani S/s <ul style="list-style-type: none"> <li>765 kV line bays at Siwani S/s-2 Nos.</li> </ul>	
9.	4 Nos. 400 kV line bays at Siwani S/s <ul style="list-style-type: none"> <li>400 kV line bays at Siwani S/s- 4 Nos. (for 400 kV interconnections)</li> </ul>	

### Note:

1. **POWERGRID shall provide space for 2 Nos. of 400 kV line bays at Fatehabad (PG). IndiGrid shall provide space for 2 Nos. of 400 kV line bays (GIS) at Patran (Indi Grid) S/s.**
2. **Developer of Siwani S/s shall provide space for 2 Nos. of 765 kV line bays and 4 Nos. of 400 kV line bays at Siwani S/s."**
2. The Central Transmission Utility of India Limited, vide its letter dated 11.12.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 22.3.2025 in Petition No. 63/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Bikaner IV Transmission Limited** before the Commission can be accessed at the [www.powergrid.in/subsidiaries](http://www.powergrid.in/subsidiaries) or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **11.4.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on **15.4.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-

(Harpreet Singh Pruthi)

Secretary